

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.OA 249 of 97

Date of order : 15.12.2003

Present : Hon'ble Mr.Justice B.Panigrahi, Vice-Chairman

Hon'ble Mr.N.D.Dayal, Administrative Member

BAMA CHARAN MONDAL

VS

UNION OF INDIA & ORS.

For the applicant : Mr.K.Sarkar, counsel
Mr.P.Sarkar, counsel

For the respondents: Ms.K.Banerjee, counsel

O R D E R

Justice B.Panigrahi, VC

On being mentioned by Ms.K.Banerjee, Id. counsel appearing for the respondents the matter has been taken as on day's list. In the cause title of the order dated 21.11.2003 it has been wrongly typed out as "Rama Charan Mondal" instead of "Bama Charan Mondal".

2. The cause-title of the order dated 21.11.03 be corrected and "Bama Charan Mondal" be substituted in place of "Rama Charan Mondal".

3. This order be treated as part of the order dated 21.11.2003.

4. Necessary correction be effected forthwith in the certified copy.

MEMBER(A)

in

VICE-CHAIRMAN